

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 422**

TO BE ANSWERED ON THE 26TH APRIL, 2016/ VAISAKHA 6, 1938 (SAKA)

INFILTRATION OF TERRORISTS IN COASTAL AREAS

422. SHRI SANJAY DHOTRE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of infiltration of terrorists by breach of coastline have come to the notice of the Government and if so, the details thereof, during each of the last three years and the current year, State-wise;

(b) the number of persons killed/injured by terrorists in the coastal areas of the country during the said period, State-wise;

(c) whether the coastal areas of the country have been adequately safeguarded against infiltration of terrorists and if so, the details thereof;

(d) whether the coastal States have been equipped with adequate infrastructure and machinery to foil all kinds of infiltration bids and if so, the details thereof; and

(e) the other measures taken to avoid any lapse in coastal security of the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): There has been no case of infiltration of terrorists by breach of coastline during the last three years and the current year, so far.

(c) : Yes, Madam. The Government has taken significant steps to ensure that the entire coastal area of the country is safeguarded against infiltration of terrorist. Following are the salient features of Coastal Security Scheme:

1. A three-tier security ring all along our coast is provided by State Marine Police, Indian Coast Guard (ICG) and Indian Navy. The Indian Navy is patrolling along International Maritime Boundary Line, while the ICG is mandated to do patrolling and surveillance up to 200 NM i.e. Exclusive Economic Zone (EEZ) of Indian and the State Marine Police performs boat patrolling in shallow coastal area.

2. The State Marine Police forces work closely with ICG under the hub and spoke concept, the hub being ICG stations and the spokes being the coastal police stations.

3. Gapless electronic surveillance along the coastline is carried out by using 45 Radar Stations of ICG and 74 Automatic Identification System receiver stations of Directorate General of Lighthouses and Lightships.

4. Registration of sea-going vessels and identification of persons on board have been made compulsory.

(d) & (e): The coastal States/UTs have been provided with infrastructure and machinery to foil all kinds of infiltration bids. A Comprehensive Integration Coastal Security Scheme (CSS) formulated in consultation with all agencies concerned such as, the Navy, ICG, nine coastal States and four Union Territories with the objective to strengthen the infrastructure of State Marine Police Force which has been under implementation in phases since 2005.

Under the above Schemes, 177 Coastal Police Stations (CPSs) are operational, 97 Check-posts, 58 Out-posts, 30 Barracks have been constructed, the States/UTs have been provided with 204 boats, 280 Jeeps and 526 Motor-cycles. The Coastal States/UTs have been additionally sanctioned with 225 boats. In addition, operationalization of 27 more CPSs and construction/upgradation of jetties are in process.
